

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3834  
ANSWERED ON:18.02.2014  
PROCESSING OF PASSION FRUITS  
Pala Shri Vincent H

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) the acreage under passion fruit cultivation in each of the State in the country;
- (b) the details of food processing industries for processing of passion fruit located in each of the States;
- (c) the details of the domestic market and consumption pattern of processed passion fruit products; and
- (d) the steps taken to promote food processing industry in relation to passion fruit?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a): Details of acreage under Passion Fruit cultivation in each of the State in the country are given in Annexure-I.
- (b): Data on details of food processing industries for processing of passion fruit located in each of the States is not maintained by Ministry of Food Processing Industries.
- (c): Data on details of the domestic market and consumption pattern of processed passion fruit products is not maintained by Ministry of Food Processing Industries.
- (d): To increase the levels of processing, reduction of wastages, value addition, enhancing the income of farmers, employment generation and to increase exports, the Ministry of Food Processing Industries (MoFPI) had launched a Centrally Sponsored Scheme - National Mission on Food Processing (NMFP) during 12th Five Year Plan. Scheme of Technology Upgradation/ Establishment/ Modernisation of Food Processing Industries, interalia, is one of the Schemes of the National Mission on Food Processing. Under the above Scheme all the eligible Food Processing Units including Passion Fruit Processing Units are provided financial assistance as per Scheme guidelines. The grants-in-aid is provided to the implementing agencies/entrepreneurs @25% of the cost of Plant and Machinery and Technical Civil Works subject to a maximum of Rs. 50.00 lakhs for general areas, @33.33% subject to maximum of Rs. 75.00 lakhs in difficult areas including Hilly areas like Jammu & Kashmir, Himachal Pradesh, Uttarakhand, and ITDP areas in the country and @ 50% subject to maximum of Rs.100 lakhs for North-Eastern States including Sikkim. Passion Fruit based food processing industries are covered under the NMFP.